

(J.H.C. Sch. 1-7)

AMBUJ NATH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND
RANCHI

☎ : 2481449 (O)
2481116 (F)

File No.XIX(6)/1/2014
Letter No.5440./ Apptt.
Dated 14th December, 2017

To

The Principal Secretary to the Government,
Department of Personnel, Administrative Reforms & Rajbhasha,
Jharkhand, Ranchi.

Sub: Vesting of powers of Principal Judge, Family Court, Koderma upon the Principal District & Sessions Judge, Koderma.

Sir,

I am directed to inform you that consequent upon transfer of Mr. Brajesh Kumar Gautam, Principal Judge, Family Court, Koderma as the Principal Judge, Family Court, Ranchi, the Court has been pleased to recommend to vest the powers of Principal Judge, Family Court, Koderma Judgeship upon the Principal District & Sessions Judge, Koderma.

I am, therefore, to request you to be kind enough to issue necessary notification in this regard at the earliest so as to enable the PDJ, Koderma to exercise the powers of the Principal Judge, Family Court of his Judgeship.

Yours faithfully,


14.12.17
Registrar General

(J.H.C. Sch. 1-7)

AMBUJ NATH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND
RANCHI

☎ : 2481449 (O)
2481116 (F)

File No.XIX(6)/1/2014
Letter No.5440./ Apptt.
Dated 14th December, 2017

To

The Principal Secretary to the Government,
Department of Personnel, Administrative Reforms & Rajbhasha,
Jharkhand, Ranchi.

Sub: Vesting of powers of Principal Judge, Family Court, Koderma upon the Principal District & Sessions Judge, Koderma.

Sir,

I am directed to inform you that consequent upon transfer of Mr. Brajesh Kumar Gautam, Principal Judge, Family Court, Koderma as the Principal Judge, Family Court, Ranchi, the Court has been pleased to recommend to vest the powers of Principal Judge, Family Court, Koderma Judgeship upon the Principal District & Sessions Judge, Koderma.


I am, therefore, to request you to be kind enough to issue necessary notification in this regard at the earliest so as to enable the PDJ, Koderma to exercise the powers of the Principal Judge, Family Court of his Judgeship.

Yours faithfully,

Sd/-(Ambuj Nath)
Registrar General

Memo.No. 5441.../Apptt. Dated _____ Ranchi, 14th December, 2017

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Principal District & Sessions Judges, Koderma for information and needful.


14.12.17
Registrar General